

(d) to what extent this scheme will be helpful to the farmers ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) and (b). Yes, Sir,

(c) and (d). The main objective of the pilot scheme is to provide credit and other services to farmers in time and in adequate quantity without the borrowers being asked to visit the office of the cooperative credit institution a number of times. A close banker-customer relationship at the farm level is envisaged in the Scheme. A mobile credit officer goes to the villages to establish personal contact with the farmers, understands their problems and thereafter prepares individual credit plan for each borrower. He will help in arranging supply of inputs and farm guidance for proper utilisation of the loan amount. He is expected to help the farmers in marketing of their produce. He will also ensure timely repayment of loan. The basic idea is to replace the office-oriented scheme of lending by a farm-oriented system on an experimental basis.

(Translation)

Homeless Families in Metropolitan Cities

*545 **PROF. NIRMALA KUMARI SHAKTAWAT :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of families in Calcutta, Bombay, Madras and Delhi Metropolitan Cities, separately, who do not own a house;

(b) whether Government have any special scheme to construct houses for such families; and

(c) the provision included in the Seventh Five Year Plan for this purpose ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) According to 1981 census, the number of houseless families in the cities in question is as follows—

Calcutta	7,884
Bombay	22,608

Madras 1,668

Delhi 11,928

(b) Housing is a State subject. There is no Central scheme for providing houses to the homeless. The problem of housing for homeless is being taken care of under the Schemes in operation in the State sector for building houses for economically weaker sections of society.

(c) The Seventh Five Year Plan is yet to be finalised.

[English]

“Fisheries Development 2000 A.D.”

*546. **PROF. P.J. KURIEN :** Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government of India was a participant at a recent conference on fisheries called “Fisheries Development 2000 A.D.”, held in New Delhi;

(b) if so, whether any assurances were given to the conference on permitting foreign charter fishing boats; and

(c) if so, the details thereof ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SHIGH) : (a) Yes, Sir.

(b) and (c). The charter policy is governed by the provisions of the Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act, 1981 and the rules framed thereunder. The question of giving an assurance in the conference does not arise.

Members in Boards to Central Warehousing Corporation

3845. **SHRI M. MAHALINGAM :** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the particulars of all the members on the Board of Directors, Regional Managers, Executives and Executive Engineers Board-wise and Executive Committee of Central Warehousing Corporation;

(b) the particulars of all SCs/STs in the above Board/Committee;

(c) if SCs/STs are not included in the Board Committee, the reasons therefor; and

(d) whether there is any proposal to include SCs/STs in the Board/Committee referred to above ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAC BIRENDRA SINGH) : (a) A statement showing the constitution of the Board of Directors of the

Central Warehousing Corporation and its Executive Committee is attached.

(b) to (d). At present, there is no Director from the Scheduled Castes or Scheduled Tribes on the Board of Directors of the Corporation or its Executive Committee. Nor is there any proposal to give such representation on the Board or the Committee. The Board of Directors of the Corporation and its Executive Committee are constituted in accordance with the Warehousing Corporations Act, 1962 and the Rules framed thereunder.

Statement

Constitution of the Board of Directors of the Central Warehousing Corporation

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| 1. Shri K.R. Ganesh | Chairman |
| 2. Shri S.M. Patankar | Additional Secretary and Financial Adviser, Ministry of Food and Civil Supplies (Department of Food) |
| 3. Shri H.D. Bansal | Joint Secretary, Ministry of Food and Civil Supplies (Department of Food) |
| 4. Shri A.D. Nagpaul | Director (Customs), Ministry of Finance |
| 5. Shri R.C. Dubey | Deputy Secretary, Ministry of Commerce |
| 6. Shri Ajit Singh | Managing Director, Food Corporation of India |
| 7. Shri R.V. Gupta | Managing Director, National Cooperative Development Corporation |
| 8. Shri S. Chintamani | Chief Officer, State Bank of India |
| 9. Shri A.C. Parikh | General Manager, United Commercial Bank, Calcutta |
| 10. Smt. Kanta Kathuria | Representative of Cooperative Societies |
| 11. Shri V.N. Bhargava | Additional Zonal Manager, Life Insurance Corporation-representative of Insurance Companies, Investment Trusts, and financial institutions etc. |
| 12. Shri M.K. Garg | Managing Director, Central Warehousing Corporation |

Constitution of the Executive Committee of the Central Warehousing Corporation

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| 1. Shri K.R. Ganesh | Chairman |
| 2. Shri S.M. Patankar | Additional Secretary and Financial Adviser, Ministry of Food and Civil Supplies (Department of Food) |
| 3. Smt. Kanta Kathuria | Representative of Cooperative Societies |
| 4. Shri M.K. Garg | Managing Director, Central Warehousing Corporation. |